

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

RAJYA SABHA

UNSTARRED QUESTION NO. 1775 TO BE ANSWERED ON: 16.12.2025

FORCED USE OF BIOSTIMULANT AND NANO UREA BY FARMERS

1775: SHRI RAMJI LAL SUMAN:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether it is a fact that, due to lack of adequate supply of fertilizer in the country, farmers are being forced to use biostimulants and nano urea for sowing crops;
- (b) the production and sales of nano urea over the last three years, year-wise;
- (c) the current status of steps taken to prevent the black marketing of fertilizers in the country; and
- (d) the current status of demand, availability and supply of fertilizers for the last Kharif season and this Rabi season?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a) to (d) The availability of fertilizers viz. Urea, DAP, MOP and NPKS has remained adequate in the country during the ongoing Rabi 2025-26 season and in Kharif 2025 season. The information regarding requirement, availability, sales and closing stock of these fertilizers in the country during these 2 seasons is shown in the table given below:

I. RABI 2025-26(TILL 11.12.2025)

<FIG. IN LMT>

S.N O	PRODUCT GROUP	PRO- RATA REQUIREMENT TILL 11.12.2025	AVAILABILITY TILL 11.12.2025	DBT SALES TILL 11.12.2025	CLOSING STOCK AS ON 11.12.2025
1	UREA	98.76	127.85	82.46	45.39
2	DAP	38.89	50.38	33.92	16.46
3	MOP	7.69	11.71	5.42	6.29
4	NPKS	45.11	68.68	33.65	35.03

II. KHARIF 2025

<FIG. IN LMT>

S.NO	PRODUCT GROUP	SEASONAL REQUIREMENT	AVAILABILITY	DBT SALES	CLOSING STOCK
1	UREA	185.39	230.54	193.21	37.33
2	DAP	56.99	66.40	46.33	20.07
3	MOP	11.13	18.08	10.94	7.14
4	NPKS	76.11	117.08	81.49	35.59

-2-

Further, the production and sales of nano urea over the last three years are shown in the table below:

<FIG. IN LAKH BOTTLES>

Nano Urea	FY 2022-23	FY 2023-24	FY 2024-25
Production	475.12	90.71	388.15
Sales	326.8	207.43	273.55

Moreover, in order to address the issues of black-marketing, diversion, hoarding and over-pricing, fertilizers are declared as an essential commodity under the Essential Commodities Act, 1955 and notified under Fertilizer Control Order, 1985. State Governments are empowered to take action against persons involved in said malpractices, as per provisions of EC Act. Any complaints received at Department of Fertilizers level regarding these malpractices is sent to concerned State Government to take appropriate action under Essential Commodities Act, 1955 and Fertilizer Control Order, 1985. Accordingly, the details regarding enforcement measures taken by the States, as informed by them, from 01.04.2025 to 28.11.2025, to curb these malpractices is placed at **Annexure**.

Annexure

Annexure referred to in reply to part (a) to (d) of Rajya Sabha Unstarred Question No 1775 for answering on 16.12.2025

Cumulative Statement from April 25 to November 25 (as on 28.11.2025)															ANNEXURE-A		
Action taken by the State Governments to check black marketing, hoarding, quality check, diversion etc from 01.04.2025 to 28.11.2025																	
		Black Marketing			Hoarding			Sub Standard Quality			Diversion			Conviction with details*	Toatal		
States	No. of Inspections /raids	Show cause notice issued	No. of licenses cancelled/su spended	FIR registered	Show cause notice issued	No. of licenses cancelled/su spended	FIR registered	Show cause notice issued	No. of licenses cancelled/su spended	FIR registered	Show cause notice issued	No. of licenses cancelled/su spended	FIR registered		Show cause notice issued	No. of licenses cancelled/su spended	FIR registered
Andhra Pradesh	11181	5	3	9	10	6	3	83	0	0	7	2	3	NIL	105	11	15
Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Assam	3820	12	4	1	59	0	0	36	0	0	27	0	0	NIL	134	4	1
Bihar	15499	1035	607	77	7	0	0	0	0	0	0	0	0	NIL	1042	607	77
Chhattisgarh	6172	294	13	4	29	1	0	136	5	0	24	0	0	NIL	483	19	4
Dadar & Nagar	0	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Delhi	255	0	0	1	0	0	0	3	0	0	0	3	0	NIL	3	3	1
Goa	614	544	180	6	10	0	0	32	1	0	16	0	0	NIL	602	181	6
Gujarat	12210	33	3	1	0	0	0	83	2	0	7	3	11	NIL	123	8	12
Haryana	4693	49	5	7	18	18	4	48	10	5	13	5	6	NIL	128	38	22
Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Jammu & Kashmir	3694	142	44	2	31	2	0	55	0	0	8	0	0	NIL	236	46	2
Jharkhand	759	57	20	11	32	4	0	2	0	0	1	1	0	NIL	92	25	11
Karnataka	7093	365	22	0	243	5	0	221	14	2	84	6	6	NIL	913	47	8
Kerala	1299	0	0	0	0	0	0	48	0	0	4	0	3	NIL	52	0	3
Madhya Pradesh	5581	0	0	72	0	0	0	606	44	4	631	160	15	NIL	1237	204	91
Maharashtra	44059	16	0	16	0	0	0	1155	1139	37	1	73	1	NIL	1172	1212	54
Manipur	3	0	0	0	0	0	0	0	0	0	1	0	0	NIL	1	0	0
Meghalaya	579	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Mizoram	21	1	0	0	0	0	0	0	0	0	4	0	0	NIL	5	0	0
Nagaland	72	14	0	14	0	0	0	101	0	0	2	64	1	NIL	117	64	15
Odisha	7031	4	3	2	0	0	0	47	1	0	1966	107	3	NIL	2017	111	5
Puducherry	39	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Punjab	5617	37	1	1	20	0	1	192	65	3	0	0	4	NIL	249	66	9
Rajasthan	11505	589	76	46	45	17	30	451	1	2	15	16	25	NIL	1100	110	103
Tamilnadu	18805	13	0	4	6	8	0	33	25	0	112	17	1	NIL	164	50	5
Telangana	115321	5	9	3	4	2	0	79	0	0	4	0	5	NIL	92	11	8
Tripura	694	0	0	0	9	0	0	0	0	0	0	0	0	NIL	9	0	0
Uttar Pradesh	29401	2043	2742	165	164	139	8	141	130	12	88	7	12	3	2436	3018	197
Uttarakhand	282	0	0	0	0	0	0	0	0	0	43	0	0	NIL	43	0	0
West Bengal	33777	0	0	0	0	0	0	259	0	0	0	0	0	NIL	259	0	0
Total	340076	5258	3732	442	687	202	46	3811	1437	65	3058	464	96	3	12814	5835	649

